

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL.
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/160/2016
NAME OF THE PETITIONER(S) : C. Giridharan & another
NAME OF THE RESPONDENT(S) : M/s Indo Mikasa Green Lighting Private Limited & 3 others
UNDER SECTION : 237(b), 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

01. Cs. Gopi Narayanan yadav. for. R2.

02. AR. Ramanathan for petitioners

[Handwritten signatures]

ORDER

Counsel for petitioner present. Counsel for R2 present. Counsel for petitioner has stated that he has got instructions from the client that he is ready to exit from the company by selling his shares and by getting released his personal ^{guarantee} security given to the Tamilnadu Mercantile Bank, for which he seeks time. At request, time is enlarged. Put up on **30.01.2017 at 10.30 A.M.**

[Handwritten signature]
(Ch. Md. Sharief Tariq)
Member (Judicial)

[Handwritten signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)